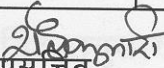


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 28.06.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDENT ADVOCATE'S</i>
1	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Appeal No.777/2009, Bhabhuta Ram V/s G.D.Saxena & Ors.	Mr.Narendra Thanvi	Mr.Prabhat Ojha- Res.01 Mr.S.G.Ojha-Res-2

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1	Manak lal Chandak, Advocate	D.B.Civil Misc.Appeal No.2060/2015,Sharda SharmaV/s Mahendra Kumar	Mr.Bhanti Chand Bhansali	Mr.Vineet Jain


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Needy -- Timely Help May Create History ”